## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM			
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL			
APPLICATION NUMBER	:		
PETITION NUMBER	: TCP/20/2016		
NAME OF THE PETITIONER(S)	: G. Sadayaramanujam & 2 others		
NAME OF THE RESPONDENT(S)	: GGN Spinning Mills Private Limited and 4 others		
UNDER SECTION	: 397/398		
S.No. NAME (IN CAPITAL)	DESIGNATION	SIC	GNATURE
	REPRESENTATION	BY WHOM	
M NARENDRAN	course for	6th Respondent	Norus
Br R. Shalangam S.v. Shyan I canda	Carl for	1-4 Rsme /	nh
		)	

## **ORDER**

The counsel for both of the parties present. The Counsel for the Respondent No.6 has filed a communication which has been addressed to the Auditor of the first respondent company for giving clarification on the points mentioned therein. The petitioner is directed to place the communication before Mr. Srinivasan, the Auditor for giving the clarification on the points raised. Mr.Srinivasan Auditor is directed to give clarification on the points raised within 7 days by providing a copy to the respondents. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)